

श्री. रमणी जी
 13/12/26

Declaration of Assets and Liabilities

Year-2025-26

I MALA SINGH, Wife of SHRI RAKESH RAUSHAN aged 31 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT service and presently working as OFFICE ATTENDANT, BIHAR LEGISLATIVE ASSEMBLY, PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

240

3537
 13/12/26

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant- 2	Dependant-3
			Shri. Rakesh Raushan	Sneha Singh	Sahil Singh	Shreya Singh
(i)	Cash	Rs. 25000/-	Rs. 45000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/C- Rs. 5000/-	SBI SAVING A/C- SBI Rs. 17,000/- BOI Rs. 7200/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C. Policy No.- 597541483 (Premium-177255) Policy No.-828669492 (Premium-56712)	ADITYA BIRLA CAPITAL HEALTH FAMILY INSURANCE	L.I.C. Policy No.- 597541498 (Premium-131810)	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	TATA PUNCH BR-08N-7408 HERO PASSION PRO BR-08F-8497	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 250 gm Silver- 500gm	Gold- 90 gm Silver- 150gm	Gold-80 gm Silver- 170gm	Gold-20 gm Silver- 140gm	Gold- 10 gm Silver- 120gm
(vii)	Other assets, such as values of claims / interests	Furniture,TV, Mobile, Washing Machine etc.	NIL	NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Mala Singh

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral Property land Eight Bigha	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral Property Four House	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Mala Singh

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. GXLP5668D	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Mala Singh.....

Name of Employee: **MALA SINGH**

Place: **PATNA**

Designation: **OFFICE ATTENDANT**

Date: **13/02/2026**

Department: **Bihar Legislative Assembly, Patna**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.